

**Production and Employment potential
of HMT Watch Unit**

669. SHRI N. S. TALIB:

SHRIMATI MARGARET
ALVA:

SHRI SYED NIZAM-UD-DIN:

Will the Minister of INDUSTRY
AND CIVIL SUPPLIES be pleased
to state:

(a) what is the present capacity
of the H.M.T. Watch Unit with regard
to production and employment poten-
tial;

(b) whether Government propose
to increase its production capacity,
and

(c) if so, what are the details
thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
AND CIVIL SUPPLIES (SHRI A.
C. GEORGE): (a) 8,60,000 watches
a year.

(b) and (c) Government has been
planning to increase in stages pro-
ductive capacity to 5 million watches
a year. The strategy is to centralize
manufacture of critical components
and disperse assembly.

Communal disturbances in the country

670. SHRI N. S. TALIB:

SHRIMATI MARGARET ALVA:

SHRI SYED NIZAM-UD-DIN:

Will the Minister of HOME AF-
FAIRS be pleased to state:

(a) the number of communal dis-
turbances occurred in the country
during 1974;

(b) the amount of compensation
paid to the victims; and

(c) the number of persons arrested
and the action taken against them?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI OM MEHTA): (a) to
(c) Information is being collected.

Eastern Zonal Council

671. SHRI AWADHESHWAR PRA-
SAD SINHA: Will the Minister of
HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the
Eastern Zonal Council at its meeting
held in February, 1975 decided to pool
their resources to contain the menace
of extremist elements and to work
for the development programmes in
the member States of the council;

(b) if so, what are the details
thereof; and

(c) whether the Central Govern-
ment propose to encourage other
councils to chalk out such pro-
grammes in their respective States?

THE MINISTER OF HOME AF-
FAIRS (SHRI K. BRAHMANANDA
REDDY): (a) and (b). The Eastern
Zonal Council at its last meeting held
in Ranchi on 3rd February, 1975,
considered *inter-alia* an item suggest-
ed by the Government of West Bengal
which related to evolving coordinat-
ed strategy for tackling the activities
of extremists in the States of Eastern
Zone. The Council decided that a
Committee consisting of the Chief
Secretaries and the Inspectors General
of Police of the concerned State with
a representative of the Home Minis-
try be constituted to go into these
problems.

(c) Under the Rules of Procedure
of the Zonal Councils, it is open to
the States to bring up such matters
before the Zonal Councils for their
consideration.